

# HIGH COURT OF CHHATTISGARH, BILASPUR


## ORDER

No. 73 /  
II-13-9/2020

Bilaspur, dated 28 August, 2020

In view of condition no. 02 of his appointment order no. 77 (App.) dated 22.08.2018, the services of **Shri Jitendra Thawayit S/o Shri Ramratan**, Contingency Paid Employee of this Registry are **dispensed with**, with immediate effect.

By order of Hon'ble the Chief Justice

 27.8.20


**(Neelam Chand Sankhla)**  
Registrar General

Endt. No. 7784 /  
II-13-9/2020

Bilaspur, dated 28 August, 2020

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1. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
  2. Additional Registrar (DE & E/Admn.), High Court of Chhattisgarh, Bilaspur,
  3. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur – with a request to get it be uploaded in the website of this High Court,
  4. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
  5. Assistant Registrar (Accounts/Estt.), High Court of Chhattisgarh, Bilaspur,
  6. Court Officer, High Court of Chhattisgarh, Bilaspur,
  7. Section Officer (Accounts), High Court of Chhattisgarh, Bilaspur,
  8. **Shri Jitendra Thawayit S/o Shri Ramratan**, Vill.+Post = Kotmi Sonar, Thana & Tahsil – Akaltara, District-Janjgir-Champa (C.G.) Pin-495552.
- for information /necessary action.**

 27-8-20

**(Neelam Chand Sankhla)**  
Registrar General

Be uploaded  
on website  
27.8.20